

GOVERNMENT OF INDIA
MINISTRY OF CULTURE

LOK SABHA
UNSTARRED QUESTION NO.2341
TO BE ANSWERED ON 01.08.2022

NATIONAL CULTURE FUND

2341. DR. DNV SENTHILKUMAR. S.:
SHRI RAJAN VICHARE:
SHRI SUNIL DATTATRAY TATKARE:
DR. AMOL RAMSING KOLHE:
SHRIMATI SUPRIYA SULE:
SHRI KULDEEP RAI SHARMA:
DR. SUBHASH RAMRAO BHAMRE:

Will the Minister of **CULTURE** be pleased to state :-

- (a) whether the Government has set up National Culture Fund (NCF) to facilitate Public-Private Partnership (PPP) in the field of heritage conservation and promotion;
- (b) if so, the guidelines/norms adopted for allocation of funds under NCF;
- (c) whether many projects of conservation of monuments through PPP have failed to take off due to lack of coordination between ASI and sponsoring institutions and if so, the details thereof and reasons therefor;
- (d) whether quality of NCF financed PPP conservation projects are reported to be sub-standard and if so, the details thereof and the remedial measures taken thereon;
- (e) the steps taken by the Government to review the functioning of NCF for its effective implementation; and
- (f) whether the Government has identified new historical and religious places in the country during the last three years and if so, the details thereof including Maharashtra?

ANSWER

The Minister of Culture, Tourism and Development of North Eastern Region
(Shri G.Kishan Reddy)

(a) & (b) Yes, Sir. Government has set up National Culture Fund (NCF) as a Trust on 28th November, 1996 under the Charitable Endowment Act, 1890 with a view to mobilize extra resources through Public Private Partnerships (PPP) towards promoting, protecting and preserving India's cultural heritage. A donor/sponsor while making contributions to the NCF may indicate a project along with any specific location/aspect and also an agency for execution of the project. Besides, the interests accrued from the Primary and Secondary Corpus is also utilized for activities associated with the field of culture.

(c) to (e) No, Sir. To ensure that ASI projects supported by NCF do not get delayed, a Project Implementation Committee (PIC) under DG, ASI's Chairmanship regularly meets and smoothens difficulties, if any.

(f) Yes, Sir. The details of all such identified new historical and religious places in the country by Archaeological Survey of India (ASI) during the last three years are at **Annexure**.

Annexure

Annexure referred in part (f) of Lok Sabha unstarred Question No.2341 for Reply on 01.08.2022 regarding National Culture Fund

DETAILS OF MONUMENTS/SITES IDENTIFIED TO DECLARE THEM AS OF NATIONAL IMPORTANCE.

Sl. No.	State	Name of Monument and Locality	District
1.	Andhra Pradesh	Rock Painting at Chintakunta	Y.S.R. Kadapa
2.	Delhi	Ancient Mound including Anangtal	South Delhi
3.	Gujarat	Ancient Site, Khirsara	Kachchh
4.	Haryana	Ancient Mounds 6 & 7 at Rakhigarhi	Hisar
5.	Himachal Pradesh	Kaleshwar Mahadev Temple, Kalesar (Manyala Panchayat)	Kangra
6.	Jharkhand	Terracotta Bricks Temples at Doisa Nagar, Navratangarh, Sisai	Gumla
7.	Ladakh (UT)	Rock Art Site Murgi at Rdanag	Leh
8.	Ladakh (UT)	Ancient Caves Saspol/Gon-Nila-Phuk Meditation caves Saspol	Leh
9.	Ladakh (UT)	Ancient Buddhist institute remains, Nyarma	Leh
10.	Ladakh (UT)	Tirisha Stupa along with adjoining remains and prehistoric site around holy lake	Leh
11.	Ladakh (UT)	Ancient Khar (Castle) at Scurbuchan	Leh
12.	Mizoram	Ancient Menhirs at Lungphunlian	Champhai
13.	Mizoram	Ancient Menhirs and Settlement at Dungtlang	Champhai
14.	Mizoram	Ancient Menhirs and Rock Engraving at Farkawan	Champhai
15.	Punjab	Archaeological sites and remains, Masol	Mohali
16.	Uttar Pradesh	Archaeological Site, Talab Tank and Baoli at Ganesh Bagh	Chitrakut
17.	Uttar Pradesh	Nakkar Khana	Lucknow
18.	Uttarakhand	Tungnath Temple	Rudrapryag
19.	Uttarakhand	Ancient Naula Village Syunrakat	Almora
20.	Uttarakhand	Four temples located adjacent to the Centrally protected monument Kuber Temples	Almora